

## WRITTEN ANSWERS TO QUESTIONS

## Ceiling on Procurement of Foodgrains

\*370. SHRI CHITTA BASU : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have put a limit of procuring only 12.5 percent of the domestic foodgrains by the public agencies while it is estimated that about 30 percent of the total production in the case of paddy and about 50 percent of the total production in the case of wheat constitute the marketable surplus ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES ( SHRI BHAGWAT JHA AZAD ) : (a) and (b) No, Sir. Paddy and wheat are procured by Government agencies under price support operations and all quantities offered by farmers for sale at the support price are purchased, subject to their conforming to the specifications fixed by the Government. Rice is collected by way of levy from millers/dealers, etc.

**L. & D.O. Ban on Inspection of Buildings in Rehabilitation Colonies, Delhi**

\*371 SHRI ATAL BIHARI VAJPAYEE  
SHRI SURAJ BHAN

Will the Minister of WORKS AND HOUSING be pleased to lay a statement showing :

(a) whether it is a fact that in February 1971 ban was put on inspection of buildings in the rehabilitation colonies on the land leased out by L. & D. O. Delhi ;

(b) as a result thereof, how much collection of arrears is estimated to have piled up and also the interest thereon as yet as :

(i) ground rent to have been reviewed every year at the prevailing market rates, and

(ii) premium charges for misuse, damages, additional constructions etc.; and

(c) what are the full facts in this regard and impact of corrective measures taken in each of the last three years ?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : (a) to (c) : The ban was imposed in February, 1971 and was lifted on 29-8-72. It was again reimposed in May, 1978, in respect of rehabilitation properties to avoid hardship to displaced persons. The question of arrears on account of the ban does not arise.

**Requirement of Food Grains vis-a-vis its Production**

\*373. SHRI SUDHIR GIRI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to lay a statement showing :

(a) whether Government have assessed the total quantity of foodgrains required in 1984 and if so, the details thereof;

(b) the total quantity of foodgrains expected to be produced in 1984;

(c) the stock of foodgrains to remain with Government at the end of the year 1983 and

(d) the total quantity of foodgrains released by Government for distribution through Public Distribution System in 1983 (upto November) ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES ( SHRI BHAGWAT JHA AZAD ) : (a) It is not possible to estimate precisely the total quantity of foodgrains for public distribution system required in 1984, due to various uncertain factors, such as level of production in the country, open